

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4067/7/HDB/2017
NAME OF THE COMPANY	Progressove Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Ltd
NAME OF THE RESPONDENT(S)	Progressove Constructions Pvt Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Advocate	subash-wat@yahoo.co.in 9032702007	G-Subash

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. G. Subash, learned counsel for the petitioner. The Financial creditor has complied with the office objections. The Registry is directed to give regular number to the petition.

Post the Case on 05.12.2017


Member (Judicial)